GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.1355

TO BE ANSWERED ON THE 25TH JULY, 2018

CEASEFIRE VIOLATIONS

1355. SHRI RAMESH CHANDER KAUSHIK:

SHRI RAM CHARITRA NISHAD:

SHRI JITENDRA CHAUDHURY:

PROF. PREM SINGH CHANDUMAJRA:

SHRI SANJAY HARIBHAU JADHAV:

DR. BHARATIBEN D. SHYAL:

SHRI MALLIKARJUN KHARGE:

SHRI KIRTI AZAD:

SHRI ALOK SANJAR:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether Indian Army has lost a soldier every third day in the line of duty during the last three years and the current year and if so, the details thereof and the reasons therefor:
- (b) the number of cases of ceasefire violation reported during the last three years and the current year at India-Pakistan Border particularly in Jammu and Kashmir;
- (c) the number of personnel of Army, Border Security Force, Jammu & Kashmir Police and civilians killed and injured in the ceasefire violation during the said period, year-wise;
- (d) the retaliatory action taken by the Government in this regard and the terrorists killed during the said period, year-wise;
- (e) whether the Government has taken up the matter in UNO and if so, the details thereof and the reaction of the UNO thereto; and
- (f) whether defence experts / military officers have apprehended that Pakistan is unlikely to relent on ceasefire violation and if so, the details and the Government reaction thereto?

A N S W E R

MINISTER OF STATE

(DR. SUBHASH BHAMRE)

IN THE MINISTRY OF DEFENCE

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(डा. स्भाष भामरे)

(a) & (b): The information is being collected and will be laid on the Table of the House.

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(c) Details of Army, BSF personnel and civilians killed/injured in the CFVs during the said period:

Period	Army personnel (CFV)		BSF personnel (CBF)		Civilians	
	Fatal	Injured	Fatal	Injured	Fatal	Injured
2015	06	17	04	09	16	71
2016	08	74	05	25	13	83
2017	15	58	04	14	12	79
2018	15	12	12	47	28	140

No personnel of J&K Police got killed in the incidents of ceasefire violations / cross border firing during last three years and current year (upto June).

(d) Appropriate retaliation to these ceasefire violations has been carried out wherever necessary. During ceasefire violations, the inhabitants of border villages which are vulnerable to shelling / firing are shifted to safer locations to prevent any loss of life. All arrangements are made for free boarding, lodging, medicare, water, electricity, food, sanitation and transport to safer places in such cases. The defences along the border are adequately fortified to withstand fire. Continuous improvements, including the usage of modern technology, in the defences are made to make them more robust and resilient.

The details of terrorists killed along the LoC / India-Pakistan Border in Jammu & Kashmir Border, in the last three years including current year (up to January, 2018) are as under:

SI. No.	Year	Number of Terrorist killed
(i)	2015	108
(ii)	2016	150
(iii)	2017	213
(iv)	2018	110 (upto 22 July)

(e) & (f): Government's consistent position is that United Nations Military Observer Group in India and Pakistan (UNMOGIP) has outlived its relevance with the signing of the Simla Agreement in July 1972. India has lodged strong protests with Pakistan side at the continued unprovoked firing and ceasefire violations across the Line of Control and the International Boundary. Pakistan was asked to put an end to all kinds of support being given to cross border infiltration of terrorists, including through covering fire and adhere to the Ceasefire Understanding of 2003.
